NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. CP No. 85/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2016

NAME OF THE PARTIES: Shaleen Vaid

V/s. M/s. Offshore Hook-up & Construction Services (I) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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4) Adv	Omprakash	Gor for Respondent NO. FE 8	Tautosh!
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Order CP No. 85/397-398/CLB/MB/MAH/2015

On CA 44/2016 filed by the Petitioner, the Respondent side is directed to file reply within two weeks hereof by making it clear that this Application will be taken up along with main Petition. Likewise, the maintainability Application (MA No.2/2016) filed by the Respondents, for there being consensus for hearing along with main CP, this MA shall be taken up for hearing along with main Petition.

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List this Company Petition and other Applications for hearing on 24.1.2017.

sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-V. NALLASENAPATHY Member (Technical)